

in Tripura started in 1963. At present a total area of 19,228 ha. is covered under rubber cultivation and an additional 50,000 ha. of land is estimated to be available for rubber plantation in the State.

(c) and (d). Yes Sir, The Rubber Board is implementing a rubber plantation development scheme for the development of rubber plantations in the country including Tripura. The scheme provides a cash subsidy of Rs.8000/ha. and a subsidy for planting materials @Rs.3000/ha. for general category of growers and Rs. 4000/ha. for SC/ST beneficiaries. Apart from the above, subsidy is being given for boundary protection, irrigation and inputs such as fertilizers also. The Tripura component of the World Bank Assisted Rubber project is having a total outlay of Rs.28.2 crores. One of the special features of Tripura component is the implementation of the Tribal Development Plan aimed at an overall development of the State by adopting an integrated approach.

[Translation]

#### Tea Plantation

1819. SHRI DILEEP BHAI SANGHANI:  
Will the Minister of COMMERCE be pleased to state:

(a) whether the Government have conducted any survey to find out the possibility of undertaking tea plantation particularly in Gujarat;

(b) if so, the names of the areas identified for this purpose; and

(c) the steps taken or proposed to be taken by the Government to encourage the farmers to undertake tea plantation?

THE MINISTER OF COMMERCE

(SHRI PRANAB MUKHERJEE): (a) and (b). With the help of Gujarat Agro Industries Corpn. Tea Board had undertaken a survey in August, 1990 to explore the possibilities of tea cultivation in Gujarat. This survey conducted in three districts of Gujarat viz; Surat, Dang and Valsad found that the climate conditions are not very favourable for tea cultivation. However, on request of the State Govt. of Gujarat, the Tea Board agreed to establish trial plantation in Dang and Surat districts for further study. The State Govt. of Gujarat are yet to respond to this proposal.

(c) Tea Board provides financial assistance by way of loan, capital subsidy and interest subsidy on Bank loans for developmental activities in tea industry. In order to encourage small tea growers to take up tea cultivation, the Board has been operating special input and interest subsidy schemes.

[English]

#### Handloom Development Centres

1820. SHRIMATI KRISHNENDRA  
KAUR: (DEEPA)  
SHRI RABI RAY:  
SHRI AMAR PAL SINGH:  
SHRI MAHESH KANODIA:  
SHRI RAJENDRA  
AGNIHOTRI:

Will the Minister of TEXTILES be pleased to state:

(a) the total number of Handloom Development Centres and Quality Dyeing Units functioning at present in the country;

(b) the number of Handloom Development Centres and Quality Dyeing Units proposed to be set up during 1994-95, State-wise; and

(c) the funds likely to be released for the purpose during above period State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY):(a) The total number of Handloom Development Centres and Quality Dyeing Units sanctioned at present in the country:

<i>Handloom Development Centres.</i>	<i>Quality Dyeing Units</i>
328	87

(b) The number of Handloom Development Centres and Quality Dyeing Units proposed to be set up during 1994-95:

<i>S.No.</i>	<i>State</i>	<i>Target for 1994-95</i>	
		<i>HDC</i>	<i>QDU</i>
1.	Andhra Pradesh	98	16
2.	Arunachal Pradesh	4	1
3.	Assam	88	11
4.	Bihar	44	6
5.	Gujarat	8	2
6.	Goa	1	-
7.	Haryana	8	2
8.	Himachal Pradesh	15	2
9.	Jammu & Kashmir	191	3
10.	Karnataka	35	5
11.	Kerala	23	3
12.	Madhya Pradesh	21	3
13.	Maharashtra	29	5
14.	Manipur	69	9
15.	Meghalaya	5	1
16.	Mizoram	10	2

S.No.	State	Target for 1994-95	
		HDC	QDU
17.	Nagaland	14	2
18.	Orissa	63	13
19.	Punjab	4	1
20.	Rajasthan	13	2
21.	Tamil Nadu	97	14
22.	Tripura	14	2
23.	Utter Pradesh	109	16
24.	West Bengal	156	21
25.	Delhi	4	1
26.	Pondicherry	10	2
Total :		961	145

(c) A provision of Rs.50.00 crores has been made for setting up Hnadloom Development Centres and Quality Dyeing Units During 1994-95. The funds to the States will be released on the basis of proposals received from the State Governments

[Translation]

#### Revival of Sick Units

1821. SHRI KASHIRAM RANA:  
SHRI RAM TAHAL  
CHOUDHARY:

Will the Minister of FINANCE be pleased to state:

(a) the number of sick industrial units/public sector units asisted by the BIFR for their revival under their rehabilitation scheme during 1993 and terms on which the above units were assisted; and

(b) the steps taken or proposed to be taken by the BIFR to ensure that the above units in private sector or in public sector function as per the terms prescribed under the rehabilitation shceme?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY):(a) and (b). The Board for Industrial and Financial Reconstruction (BIFR) has reported that assistance for revival of sick industrial com-